

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3920
ANSWERED ON:06.08.2014
SETTING UP OF B.ED. COLLEGES
Kumar Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the rules/norms has laid down for setting up of B.Ed. colleges in the country;
- (b) the number of such colleges functioning in the country presently, State-wise;
- (c) whether the Government has any proposal to set up more B.Ed. colleges in the country for the purpose of producing quality teachers; and
- (d) if so, the details thereof, State-wise and if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The National Council for Teacher Education (NCTE), a statutory body of the Central Government, grants recognition to institutions for imparting pre-service programmes, including the B.Ed. programme, for school teachers. Recognition is granted to applicant institutions, both government and non-government, in accordance with the NCTE (Recognition Norms and Procedure) Regulations, 2009 laid down by the NCTE under the NCTE Act. The NCTE has granted recognition to 7164 Teacher Education Institutions. The State wise details are at Annexure I.

(c) & (d): Government of India provides financial assistance to States for 160 Teacher Education Institutions imparting B.Ed. programmes which includes 06 institutions sanctioned in 2014-15. State-wise list of these institutions is placed at Annexure-II. Further, under the mandate of the NCTE, new private institutions are granted recognition for B.Ed. courses across the country based on norms and standards stipulated by its Regulations, from time to time.